

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.1904/2014
M.A.No.1423/2015

Friday, this the 30th day of October, 2015

**Hon'ble Mr. A.K. Bhardwaj, Member (J)
Hon'ble Mr. V.N. Gaur, Member (A)**

Malkhan Singh, aged 71 years
Son of late Mr. Tej Singh
Retired Editor Translator (Russian/English)
Naval Headquarters, Ministry of Defence
Resident of House No.18, Pocket F-24
Sector-07, Rohini, Delhi-85

.. Applicant

(Mr. Gyaneshwar, Advocate)

Versus

1. Union of India through Defence Secretary
South Block, New Delhi-1
2. Secretary, Department of Personnel & Training
Government of India, North Block
New Delhi-1
3. The Chief of the Naval Staff
Integrated Headquarters of Ministry of
Defence (Navy), Sena Bhawan
New Delhi-1
4. The Principal Director of Civilian Personnel
Integrated Headquarters of Ministry of
Defence (Navy), Sena Bhawan,
New Delhi-1

.. Respondents

(Mr. Krishan Kumar, Advocate)

O R D E R (ORAL)

Mr. A.K. Bhardwaj:

As prayed by Mr. Gyaneshwar, learned counsel for applicant, the Original Application is dismissed as withdrawn with liberty to file proper

Original Application in terms of Appendix A Form I (Rule 4) of CAT (Procedure) Rules, 1987, if so advised, subject to just exceptions.

(V.N. Gaur)
Member (A)

(A.K. Bhardwaj)
Member (J)

October 30, 2015
/sunil/